

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 42
ANSWERED ON TUESDAY, THE 21ST JULY, 2015**

CSR ACTIVITIES UDERTAKEN BY PSUs

QUESTION

42. SHRI B. K. HARIPRASAD:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Public Sector Undertakings (PSUs) have allocated funds under Corporate Social Responsibility (CSR) head;
- (b) if so, the details of funds allocated and utilised by such companies during the last three years; and
- (c) the nature of projects being undertaken in this regard and their present status?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) to (c): The year 2014-15 was the first year of implementation of Corporate Social Responsibility (CSR) by companies under provisions of the Companies Act, 2013. Details regarding allocation of funds under CSR head by companies including Public Sector Undertakings (PSUs), utilisation thereof, and nature of projects undertaken etc., are expected to be available only after the mandatory disclosures of CSR expenditures are made by companies towards the end of the year 2015.
